

ITEM NO.4

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Criminal) No.547/2023

TEJINDER PAL SINGH @ T.P.S. KALRA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.227578/2023-EXEMPTION FROM FILING O.T.)

Date : 10-11-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s)

Mr. Deepak Prakash, AOR
Mr. Kamal Singh Bisht, Adv.
Mr. Pawan Kr. Dabas, Adv.
Mr. Raneev Dahiya, Adv.
Ms. Shruthi Srivastava, Adv.
Mr. Nachiketa Vajpayee, Adv.
Ms. Divyangna Malik, Adv.
Ms. J. Merlyn Rachel, Adv.
Ms. Vishnu Priya, Adv.
Mr. Shyam Nair, Adv.
Mr. Vardaan Kapoor, Adv.
Mr. Rahul Lakhera, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 The Registry shall list the Petition together with all connected matters before this Court on 20 November 2023.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar